

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:847
ANSWERED ON:31.07.2006
RELEASE OF WATER TO RAJASTHAN
Singh Shri Dushyant

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Rajasthan has sought the intervention of the Union Government to give the State its due share of water from Inter-State Water resources projects; and

(b) if so, the response of the Government thereto and the steps proposed to resolve the matter?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) Government of Rajasthan has sought the intervention of the Union Government on the following :

(i) restoration of remaining share of 0.6 Million Acre Feet (MAF) of Ravi-Beas waters under 31.12.1981 agreement,

(ii) supply of 0.17 MAF of Ravi-Beas waters through Bhakra Main Line for Sidhmukh Nohar projects, and

(iii) signing of a Memorandum of Understanding by Government of Haryana for undertaking works in Haryana territory in respect of two schemes for utilization of Rajasthan's share of Yamuna waters in Jhunjhunu, Churu and Bharatpur Districts.

(b) The issue of restoration 0.6 MAF of Ravi-Beas waters was discussed in inter-state meetings held in 1992 and 2002 and in the Northern Zonal Council meeting held in 2005. Letters have been written to the Hon'ble Chief Ministers of Punjab and Rajasthan in July 2006 suggesting that notwithstanding the Punjab Termination of Agreements Act, 2004 and the Presidential Reference thereon before the Hon'ble Supreme Court, it would be desirable that the protracted issue is settled early at bilateral level. They have been requested to mutually discuss the issue, so that an amicable solution could emerge.

The issue of supply of 0.17 MAF of Ravi-Beas waters through Bhakra Main Line to Rajasthan is as per the award dated 15th January 1982 of the Government of India given under the provisions of the 31.12.1981 agreement and is dependent on the supply of Ravi-Beas waters envisaged through the delivery systems. The issue was discussed in the meeting of the Bhakra Beas management Board held on 11.07.06 but has not been resolved.

The matter regarding the utilization of Yamuna Waters by Rajasthan was discussed in the meeting of the Upper Yamuna River Board held on 06.08.04 where the representatives of Haryana indicated their disagreement to the utilisation of water by Rajasthan at Tajewala. It was also discussed in the meeting of the Upper Yamuna Review Committee held on 12.04.06 under the Chairmanship of Union Minister for Water Resources. As decided therein, an Empowered Committee comprising Secretaries of the States of Rajasthan, Haryana, Delhi and Uttar Pradesh has been constituted to have a fresh look at the issue of providing water to Rajasthan from Tajewala.